

By E-Mail/Speed Post/Special Messenger.

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC.VII-03/2020/ /A**

From :- Shri Gautam Baruah  
Registrar (Vigilance)  
Gauhati High Court  
Guwahati

To,  
The District & Sessions Judge  
Chirang, Kajalgaon

Dated Guwahati, the April, 2021.

Sub:- **Permission to avail Home HTC.**

Ref:- Your letter No. DJCH.V-11/2021/787 dated 19.03.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (M), Bijni has been granted permission to avail Home Travel Concession (HTC) along with his wife and daughter for the journey to his home town Sootea in the district of Sonitpur on 10.04.2021 and return from journey on 18.04.2021 for the block period of 2020-2021, by the shortest possible route, as per existing Rules.

Shri Baruah may be informed accordingly.

Yours faithfully,

*Scl/*

**REGISTRAR (VIGILANCE)**

**Memo NO. HC.VII-03/2020/1980 - 1983 /A dated 7/4/21**

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Surajit Baruah, Sub-Divisional Judicial Magistrate (M), Bijni with reference to his letter No.Bij. 69 dated 05.03.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court.

*Scl/*  
7/4/21

**REGISTRAR (VIGILANCE)**

*Scl/*